

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1659
ANSWERED ON:30.11.2009
INDO- US TRADE PACT
Angadi Shri Suresh Chanabasappa

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether US and India have recently entered into agreement to conclude some of the trade pacts agreed upon earlier on fast track basis;
- (b) if so, the details thereof; and
- (c) the benefits likely to be accrued to India's Commerce and Industry sector with the signing of the said agreement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) A Traditional Knowledge Digital Library(TKDL) Access Agreement and an MoU on bilateral cooperation in the field of Intellectual Property Rights (IPR) was signed between India and the US on 23rd November 2009. During the India US Trade Policy Forum meeting held in New Delhi on 26th October 2009 the two Governments also agreed to work together on a Framework for Cooperation in Trade and Investment to boost bilateral trade.